

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A. NO. 2778 /2020

(IN CRIME NO. 1830 / 2020 OF KOTTARAKARA POLICE STATION IN  
KOLLAM DISTRICT)

PETITIONER / ACCUSED

JAYAKUMAR, AGED 28 YEARS,  
S/O VIJAYAN,  
THADATHIVILA VEEDU,  
PLAPPALLY MURI, UMMANNOR VILLAGE,  
KOTTARAKARA, KOLLAM DISTRICT.

BY ADV. SRI. K.V.ANIL KUMAR

RESPONDENTS / STATE & COMPLAINANT

1. STATE OF KERALA REPRESENTED BY THE PUBLIC  
PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM.
2. STATION HOUSE OFFICER,  
KOTTARAKARA POLICE STATION, KOLLAM DISTRICT.

SRI. AJITH MURALI, PP  
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION  
ON 08.05.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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B.A.No.2778 of 2020  
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Dated this the 8<sup>th</sup> day of May, 2020

**O R D E R**

The counsel for the petitioner submitted that, he is withdrawing this bail application. Hence, the bail application is dismissed as not pressed with liberty to the petitioner to move after some time.

**P.V.KUNHIKRISHNAN, JUDGE**

VPK